

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 133 of 2013

Dated : 28th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**The Tata Power Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission Respondent (s)**

**Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Anupam Varma
Mr. Vishal Anand**

Counsel for the Respondent(s): Mr. Buddy A Ranganadhan for R-1

ORDER

Time is sought on behalf of the Respondent to file the reply.

Post the matter for hearing on **06.01.2014**. In the meantime,
pleadings be completed.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt